

संबंध में भारत के नियंत्रक और महालेखापरीक्षक के प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 1719/18/24]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI AKHILESH PRASAD SINGH (BIHAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the Reports of the Department-related Parliamentary Standing Committee on Chemicals (2024- 25):-

- (i) First Report on Action Taken by the Government on the observations/recommendations contained in its Forty-sixth Report (Seventeenth Lok Sabha) on 'Insecticides & Pesticides — promotion and development including safe usage- licensing regime for insecticides pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers;
- (ii) Second Report on Action Taken by the Government on the observations/recommendations contained in its Fiftieth Report (Seventeenth Lok Sabha) on 'Promotion of Medical Device Industry' pertaining to the Department of Pharmaceutical, Ministry of Chemicals and Fertilizers;
- (iii) Third Report on 'Demands for Grants (2024-25)' pertaining to the Department of Fertilizers;
- (iv) Fourth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Chemicals and Petrochemicals; and
- (v) Fifth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Pharmaceuticals.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI AKHILESH PRASAD SINGH (BIHAR): Sir, I lay on the Table, a copy each (in

English and Hindi) of the Statements showing Final Action Taken by the Government on the recommendations contained in the following Action Taken Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2024-25):

- (i) Action Taken Statement on Forty-seventh Report on Action Taken by the Government on the observations/ recommendations of the Committee contained in their Thirty-ninth Report (Seventeenth Lok Sabha) on 'NANO fertilizers for sustainable crop production and maintaining soil health' of the Department of Fertilizers;
- (ii) Action Taken Statement on Forty-eighth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Fortieth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Fertilizers;
- (iii) Action Taken Statement on Fifty-first Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-first Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Chemicals and Petrochemicals;
- (iv) Action Taken Statement on Forty-fifth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Pharmaceuticals;
- (v) Action Taken Statement on Fifty-second Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-third Report (Seventeenth Lok Sabha) on 'Planning for fertilizers production and import policy on fertilizers including GST and import duty thereon' of the Department of Fertilizers; and
- (vi) Action Taken Statement on Forty-ninth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-fourth Report (Seventeenth Lok Sabha) on 'Fertilizers Subsidy Policy and Pricing Matters including need to continue Urea Subsidy Scheme' of the Department of Fertilizers.
